

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No.1564/2018 - C.1.

Dt.02-07-2018

NOTIFICATION No. 06/2018. C –1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following **transfers and postings**:-

I

Smt. N. Nagarani, Paper Promotee from the Unit of the District Judge, Kadapa. is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Ananthapuram vice Sri S. Reddeppa transferred.

Note: The promotion of the above said individual is subject to clarification of the High Court to be issued on the representations of certain employees of the Unit of the District Judge, Kadapa regarding seniority.

Sri S. Reddeppa, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Ananthapuram, is transferred and posted as Chief Administrative Officer, V Addl. District & Sessions Court, Rayachoti, Kadapa District. (Post kept vacant).

Sri C. Surendranath Reddy, Paper Promotee from the Unit of the District Judge, Chittoor, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Addl. Dist. Court, Kadapa. (Post kept vacant).

Smt. K. Venkata Lakshmi, Paper Promotee from the Unit of the District Judge, West Godavari, is transferred and posted as Chief Administrative Officer, XV Additional District & Sessions Court, Nuzvid, Krishna District vice Sri P. Venugopal transferred.

Sri P. Venugopal, Chief Administrative Officer, XV Additional District & Sessions Court, Nuzvid, Krishna District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Court, Guntur vice Dr. S. Nagaraju transferred.

Dr. S. Nagaraju, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Court, Guntur, is transferred and posted as Chief Administrative Officer, Principal District Court, Guntur (Post kept vacant).

- i) Smt. N. Nagarani, S/Sri S.Reddeppa, C.Surendranath Reddy, Smt. K. Venkata Lakshmi, P. Venugopal and S. Nagaraju, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Kadapa, Ananthapuram, Chittoor, West Godavari at Eluru, Krishna at Machilipatnam and Guntur, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

II

Smt. G. Rama Devi, Paper Promotee from the Unit of the Metropolitan Sessions Judge, Hyderabad, is transferred and posted as Chief Administrative Officer, Special. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Karimnagar vice Sri A. Manthiya transferred.

Sri A. Manthiya, Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Karimnagar, is transferred and posted as Chief Administrative Officer, Principal District Court, Karimnagar (Post kept vacant).

Sri S. Anoop Kumar, Chief Administrative Officer, Principal District Court, Khammam, is transferred and posted as Chief Administrative Officer, IX Additional District & Sessions Court, Wanaparthy, Mahabubnagar District. (Post kept vacant).

Sri A. Kishan, Chief Administrative Officer, Family Court-cum- IV Addl. District & Sessions Court, Adilabad, is transferred and posted as Chief Administrative Officer, Principal Special Judge's Court for CBI Cases, Hyderabad. (Post kept vacant).

Sri K.V.S.R. Prasad, Chief Administrative Officer, Family Court-cum-VIII Addl. Dist. & Sessions Court, Mahabubnagar, is transferred and posted as Chief Administrative Officer, Special Court Under Prevention Of Corruption Act For Speedy Trial Of Cases Embezzlement Of Scholarship Amounts In Social Welfare Dept., Hyderabad. (Post kept vacant).

- i) Smt. G. Rama Devi, Sri A. Manthiya, Sri S. Anoop Kumar, Sri A. Kishan and Sri K.V.S.R. Prasad, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.

- ii) The Metropolitan Sessions Judge, Hyderabad, the District Judges, Karimnagar, Khammam, Adilabad and Mahabubnagar, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note:- S/Sri S. Reddeppa, P. Venugopal, A. Kishan and K.V.S.R.Prasad, Chief Administrative Officers, are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.

NRW 21/18
REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads).**
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad.
4. The District Judges, Kadapa, Ananthapuram, Chittoor, West Godavari at Eluru, Guntur, and Krishna at Machilipatnam, State of Andhra Pradesh.
5. The District Judges, Mahabubnagar, Karimnagar, Adilabad and Khammam. State of Telangana.
6. The Special Judge under P.C. Act for Speedy trial of cases Embezzlement of Scholarship Amounts in Social Welfare Department, Hyderabad.
7. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Ananthapuram.
8. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Judge, Kadapa.
9. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Judge, Guntur.
10. V Additional District Judge, Rayachoti, Kadapa District, State of A.P.
11. XV Additional District Judge, Nuzvid, Krishna District, State of A.P.
12. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Karimnagar.
13. The Judge, Family Court-cum-IV Additional District & Sessions Judge, Adilabad.
14. The Judge, Family Court-cum-VIII Additional District & Sessions Judge, Mahabubnagar.
15. IX Additional District Judge, Wanaparthi, Mahabubnagar District.
16. The Principal Special Judge for CBI Cases, Hyderabad.
17. The Pay and Accounts Officer, Hyderabad.
18. The District Treasury Officers, Mahabubnagar, Karimnagar, Khammam and Adilabad.
19. The Sub Treasury Officer, Wanaparthi, Mahabubnagar District.
20. The District Treasury Officers, Kadapa, Ananthapuram, Guntur, Chittoor, West Godavari at Eluru and Krishna at Machilipatnam,.
21. The Sub Treasury Officers, Rayachoti, Kadapa District and Nuzvid, Krishna District.

22. The Registrar (IT)-cum-Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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<http://hc.tap.nic.in>